

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.1  
CP(IB)/204(AHM)2021

**Order under Section 94 IBC**

**IN THE MATTER OF:**

Savitaben Gordhanbhai Thumar (Personal Gaurantor) .....Applicant

V/s  
Premraj Ramratan Laddha Liquidatorof Corporate Debator .....Respondent

**Order delivered on 17.11.2021**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Rajesh Bohra, Adv.  
For the Respondent :

**ORDER**

Issue notice to the respondents.

List the matter for further consideration on 12.01.2022.

  
**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**